

Laws, the validity of some of the State Laws in regard to control of molasses have been challenged by some of the sugar mills in the Hon'ble Supreme Court by filing S.L.P. Further action by the Central Government will depend on the judgement of the Hon'ble Supreme Court.

Fertilizers to Farmers

2178. SHRI GULAM RASOOL KAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether according to the existing policy of Government 60 per cent fertilizers are being provided to the farmers by the Government agencies and 40 per cent by Private agencies; and

(b) if so, the reasons for not implementing the said policy in letter and spirit in Jammu and Kashmir State?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) No, Sir. Allocations of fertilizers, which are under statutory price control, are made as per the requirement of the State irrespective of the fact that a supplier is in cooperative, public or private sector.

(b) Does not arise.

Trafficking of Girls

2179. SHRI BANWARI LAL PUROHIT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the news-items captioned "Cross border trafficking of girls still on the rise" which appeared in the 'Pioneer', dated May 27, 1996.

(b) whether the Government have unearthed any rampant trafficking of young girls from across the borders.

(c) if so, the details thereof, and

(d) the steps the Government propose to take to check this evil?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) to (d). Information is being collected and will be laid on the table of the House

[Translation]

Funds for Afforestation

2180. SHRI K.D. SULTANPURI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the details of funds earmarked for afforestation

during each of the last three years and for 1996-97, till date, State-wise; and

(b) the actual amount spent by each State during the said period?

THE MINISTER OF STATE OF MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b). The information is being collected and will be laid on the Table of the House.

Stoppage at New Coochbehar

2181. SHRI AMAR RAY PRADHAN : Will the Minister of RAILWAYS be pleased to state

(a) whether the Government have received a number of request for providing stoppage of all the trains at Coochbehar especially of the Guwahati-Calcutta Express.

(b) if so, the details thereof;

(c) whether any action has been taken on these requests so far.

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) Yes, Sir. Only 2423/2424 Rajdhani Express and 3045/3046 Howrah-Guwahati-Saraighat Express are not stopping at New Coochbehar.

(c) to (e). These requests have been examined, but not found justified keeping in view the importance of these services

Mangalore-Mumbai Rail Link

2182. SHRI S.D.N.R. WADIYAR : Will the Minister of RAILWAYS be pleased to state

(a) the total amount spent so far on the Konkan Railway Project, providing rail link between Mangalore to Mumbai;

(b) the time by which the work is scheduled to be completed;

(c) the places where the work has already been completed under the said project; and

(d) the amount spent during 1995-96 on the said project and the amount required to complete the same?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Rs. 2063.52 crores